Need to bring legislation for protection of humans from wild animal menace in the country- Laid

SHRI ANTO ANTONY (PATHANAMTHITTA): I rise to bring to the attention of the Government to the growing attacks by wild animals on humans, which pose a serious threat to lives and livelihoods, particularly for people living near forest areas. Recent incidents occurred on last week in Mananthavady, Wayanad District where a woman named Radha, who was plucking coffee at the Priyadarshini Estate was attacked and killed by a tiger and a man named Mani (40) killed by wild elephant in Malappuram District. The number of wild animal attacks are increasing every day in Kerala. This is not an isolated case. Across the country, there has been an increase in such incidents, resulting in loss of life and injuries. These attacks are creating fear among people living near forests, disrupting their daily lives and livelihoods. The farmers are fully dependent on their cultivation and if it is destroyed, they do not have any other choice to survive. The Government needs to revise the estimation methods for crop loss due to wild animals to ensure fair compensation for affected farmers. I urge the Government to introduce a comprehensive law to protect humans from wildlife attacks and safeguard livelihoods.